

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

22/10/99

None present to the
applicant.

Mr. Hawa Singh Adv. Brief holder
Mr. V. S. Garg, Counsel to the
Respondent.

Put up on
10/12/99 to admission -
hearing as prayed by the
brief holder.

Gopal Singh
Adm. Member

A. K. MISRA
Judl. Member

10 ¹²/₉₉

None is present for the
applicant even on second
round at 1-20 p.m.

Mr. Hawa Singh, Adv, Brief
holder for Mr. V. S. Garg,
Counsel for the Respondents.

Sent to App. Reg. Ad.
Copy of order vide no. 352
Dt. 13-12-99

Sent to Resp. Reg. Ad.
no 352 Dt. 14-12-99

None is present on
behalf of the applicant even
on the second round, the
case is, therefore, dismissed
in default.

Gopal Singh
Adm. Member

A. K. MISRA
Judl. Member

Part II and III destroyed
in my presence on 22-1-01
under the supervision of
section officer (I) as per
order dated 16-1-01